

P H CAPITAL LIMITED

Corporate Identification Number: L74140MH1973PLC016436

Registered Office: 5-D, Kakad House, 5th Floor, A-Wing, Opp. Liberty Cinema, New Marine Lines, Mumbai – 400020., Maharashtra, India

Tel. No.: +91 –22-2201 9473/17; Email: phcapitaltd@gmail.com; Website: http://www.phcapital.in/;

Open Offer for acquisition of up to 7,80,026 (Seven Lakhs Eighty Thousand and Twenty Six) fully paid up Equity Shares of face value of Rs. 10/- (Rupees Ten only) each representing 26% (Twenty Six Percent) of the Total Voting Share Capital of the Target Company on a fully diluted basis, as of the tenth working day from the closure of the tendering period of the Open Offer, from Shareholders of P H Capital Limited (Target Company) by Aditya Himmat Bhansali (Acquirer) for cash at a price of Rs. 206.66 (Rupees Two Hundred and Six and Paise Sixty Six only) per Equity Share (Offer Price) in accordance with The Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (SAST REGULATIONS)

This Post Offer Advertisement is being issued by Choice Capital Advisors Private Limited on behalf of the Acquirer in connection with the offer made by the Acquirer in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on December 27, 2025, in the Financial Express (English National Daily) all editions, Jansatta (Hindi National Daily) all editions and Mumbai Lakshadeep (Marathi Daily), Mumbai Edition.

- Name of the Target Company : P H Capital Limited
- Name of the Acquirer(s) and PAC : Aditya Himmat Bhansali
- Name of the Manager to the Offer : Choice Capital Advisors Private Limited
- Name of the Registrar to the Offer : Bigshare Services Private Limited
- Offer Details :
 - Date of Opening of the Offer : Tuesday, May 19, 2026
 - Date of Closure of the Offer : Tuesday, June 02, 2026
 - Date of Payment of Consideration : Friday, June 05, 2026
- Details of Acquisition :

Sl.No	Particulars	Proposed in the Offer Document	Actual
7.1	Offer Price	₹206.66	₹206.66
7.2	Aggregate number of shares tendered	7,80,026 ⁽¹⁾	1 ⁽²⁾
7.3	Aggregate number of shares accepted	7,80,026 ⁽¹⁾	1 ⁽²⁾
7.4	Size of Offer (Number of shares multiplied by offer price per share)	₹16,12,00,173.20	₹206.66
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No & %)	0 0.00%	0 0.00%
7.6	Shares Acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	21,81,200 72.70%	21,81,200 72.70%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	7,80,026 26.00%	1 0.00%
7.8	Shares Acquired after Detailed Public Announcement (by way of preferential allotment) • Number • % of Fully Diluted Equity Share Capital	Nil 0.00%	Nil 0.00%
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	29,61,226 98.70%	21,81,201 72.70%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre 8,18,900 27.30% Post 38,874 1.29%	Pre 8,18,900 27.30% Post 8,18,899 27.30%

Notes:

(1) Assuming full acceptance under the open offer.

(2) 1 (one) Equity Share tendered in the Offer was in dematerialised form and it was validly tendered and accepted.

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SAST REGULATIONS. .
- Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS, Corrigendum to the DPS and DLOF and Letter of Offer.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the Registered Office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer

Choice

The Joy of Earning

Choice Capital Advisors Private Limited

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Investor Grievance E-mail: regulator_advisors@choiceindia.com

Contact Person: Nimisha Joshi/Shreya Poddar

Website: www.choiceindia.com/merchant-investment-banking

SEBI Registration No.: INM000011872

Place : Mumbai

Date : June 08, 2026